

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :12-01-2024

Date : 12.01.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	3782/2024	12.01.2024	WP (C) - 364/2024	K C SWAIN	C.O.		Order Dtd. 2024-01-10	WRIT BRANCH-2	(Seat No-50)
2	3783/2024	12.01.2024	CRLMC-21/2024	SANJAYA KU. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-01-11		(Seat No-50)
3	3784/2024	12.01.2024	CRLMC-1541/2023	TAPAN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No-6)
4	3785/2024	12.01.2024	CRLMC-3694/2023	B MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No-5)
5	3786/2024	12.01.2024	CRLMC-1622/2023	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No-4)
6	3787/2024	12.01.2024	WP (C) - 43084/2023	M. R. PADHI	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANCH-3	(Seat No-28)
7	3788/2024	12.01.2024	CMAPL-526/2023	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	M.J.C.	(Seat No-4)
8	3789/2024	12.01.2024	CRLMC-3380/2023	D K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No-3)
9	3790/2024	12.01.2024	CRLMC-3201/2023	SK DWIBEDI	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-6)

10	3791/2024	12.01.2024	CRLMC-3378/2023	D K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No-3)
11	3792/2024	12.01.2024	CRLMC-3461/2022	BIJAY KUMAR SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-5)
12	3793/2024	12.01.2024	CRLMC-4697/2023	S K BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-01-09		(Seat No-5)
13	3794/2024	12.01.2024	CRLMC-3201/2023	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-6)
14	3795/2024	12.01.2024	CRLMC-3461/2022	RAMACHANDRA PANIGRAHI	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-5)
15	3796/2024	12.01.2024	CRLMC-1847/2023	S DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-1)
16	3797/2024	12.01.2024	CRLMC-3818/2023	SK DWIBEDI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-7)
17	3798/2024	12.01.2024	CRLMC-3461/2022	RADHARAMAN DAS NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-5)
18	3799/2024	12.01.2024	CRLMC-3818/2023	J KAMILA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-7)
19	3800/2024	12.01.2024	CRLMC-3461/2022	SAHELI SATYARUAP	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-5)
20	3801/2024	12.01.2024	CRLMC-3379/2023	DK JENA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No-3)
21	3802/2024	12.01.2024	WP (C) - 39878/2023	K.N.SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
22	3803/2024	12.01.2024	CRLMC-	TUKUNA	C.O.	COURT	Order	CRIMINAL	(Seat No-)

	24	4	3577/2023	KUMAR MISHRA		NO. 15	Dtd. 2024-01-10	L MISC	at No-2)
23	3804/2024	12.01.2024	WPC (OAC) - 2259/2017	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	OA Branch	(Se at No-1)
24	3805/2024	12.01.2024	CONTC-10386/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
25	3806/2024	12.01.2024	CRLMC-3578/2023	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-2)
26	3807/2024	12.01.2024	WP (C) - 39878/2023	D.K.SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
27	3808/2024	12.01.2024	CRLMC-3579/2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-2)
28	3809/2024	12.01.2024	CONTC-10385/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
29	3810/2024	12.01.2024	CRLMC-4085/2023	SP SAHO	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-3)
30	3811/2024	12.01.2024	CRLMC-5156/2023	K K NATH	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	CRIMINAL MISC	(Se at No-4)
31	3812/2024	12.01.2024	CRLMC-3460/2023	N ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-1)
32	3813/2024	12.01.2024	CONTC-10318/2023	P. C. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
33	3814/2024	12.01.2024	CONTC-10843/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-6)
34	3815/2024	12.01.2024	CRLMC-4056/2023	AK SAHO	C.O.	COURT NO. 15	Order Dtd.	CRIMINAL MISC	(Se at

			23				2024-01-10		No-3)
35	3816/2024	12.01.2024	CONTC-10319/2023	P. C. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
36	3817/2024	12.01.2024	CRLMC-5412/2023	S DASH	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-7)
37	3818/2024	12.01.2024	CRLMC-3584/2023	D SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-2)
38	3819/2024	12.01.2024	WP(C)-43019/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
39	3820/2024	12.01.2024	CRLMC-976/2023	NK SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-6)
40	3821/2024	12.01.2024	WP(C)-42533/2023	D K NAIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
41	3822/2024	12.01.2024	WP(C)-361/2024	D.K.SETHI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
42	3823/2024	12.01.2024	WP(C)-361/2024	J.PARIDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
43	3824/2024	12.01.2024	WP(C)-435/2024	H.S.PAIKARAY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
44	3826/2024	12.01.2024	WP(C)-42510/2023	NIRANJAN SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION)	(Se at No-109)

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45	3827/2024	12.01.2024	ARBA-7/2020	M DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	M.J.C.	(Se at No-1)
46	3828/2024	12.01.2024	CONTC-10502/2023	L.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-3)
47	3830/2024	12.01.2024	WP(C)-9478/2022	M.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
48	3831/2024	12.01.2024	ARBA-12/2023	BK MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08		(Se at No-102)
49	3832/2024	12.01.2024	WP(C)-42122/2023	MANASI PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
50	3834/2024	12.01.2024	WP(C)-39881/2023	K.N.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
51	3837/2024	12.01.2024	LAA-48/2022	G D SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-01-10	FIRST APPEAL	(Se at No-5)
52	3838/2024	12.01.2024	WP(C)-39881/2023	D.K.SETHI	C.O.	COURT NO. 16	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
53	3839/2024	12.01.2024	WP(C)-42193/2023	K N SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
54	3840/2024	12.01.2024	RSA-186/2022	AC MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-	SECOND APPEAL	(Se at No-

							01-08		1)
55	3841/2024	12.01.2024	WP (C) - 43110/2023	D. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
56	3844/2024	12.01.2024	WP (C) - 40285/2023	J D MUDULI	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
57	3845/2024	12.01.2024	WP (C) - 16324/2018	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
58	3846/2024	12.01.2024	RSA-118/2023	KN SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-5)
59	3847/2024	12.01.2024	WP (C) - 24713/2017	M R ROURTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
60	3848/2024	12.01.2024	RSA-118/2023	DK JENA	C.O.	COURT NO. 16	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-5)
61	3849/2024	12.01.2024	WP (C) - 16324/2018	S. K. SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
62	3850/2024	12.01.2024	WA-788/2023	P K DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-11	WRIT APPEAL	(Seat No-7)
63	3851/2024	12.01.2024	RSA-334/2022	LK NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-3)
64	3852/2024	12.01.2024	WP (C) - 479/2024	P. K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH-	(Seat No-121)

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65	3853/2024	12.01.2024	WA-2404/2023	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-11	WRIT APPEAL	(Seat No-2)
66	3854/2024	12.01.2024	RSA-222/2018	P SAHOO	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2024-01-08	SECOND APPEAL	(Seat No-5)
67	3855/2024	12.01.2024	BLAPL-7070/2023	S.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	BAIL-1	(Seat No-6)
68	3856/2024	12.01.2024	WPC (OAC) - 3710/2017	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	OA Branch	(Seat No-1)
69	3857/2024	12.01.2024	RSA-79/2019	A DAS	C.O.	COURT NO. 7	Judgement Dtd. 2024-01-08	SECOND APPEAL	(Seat No-7)
70	3858/2024	12.01.2024	WPC (OAC) - 639/2018	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	OA Branch	(Seat No-1)
71	3859/2024	12.01.2024	RSA-462/2017	SK RATH	C.O.	COURT NO. 7	Judgement Dtd. 2024-01-08	SECOND APPEAL	(Seat No-1)
72	3860/2024	12.01.2024	ABLAPL-3991/2016	A.K.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2016-04-21		(Seat No-1)
73	3861/2024	12.01.2024	WPC (OAC) - 3567/2017	R. K. SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	OA Branch	(Seat No-1)
74	3862/2024	12.01.2024	RSA-462/2017	SK SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-1)
75	3863/2024	12.01.2024	RSA-45/2023	KSHITISH	C.O.	COURT NO. 7	Judgement Dtd. 2024-01-08	SECOND APPEAL	(Seat No-1)
76	3864/2024	12.01.2024	ABLAPL-4071/2019	P.K.DASH	C.O.	COURT NO. 7	Order Dtd. 2021-06-23	BAIL-1	(Seat No-8)
77	3865/2024	12.01.2024	WPC (OAC) -	R. K. BARIK	C.O.	COURT NO. 7	Order Dtd.	OA Branch	(Seat)

			2964/2018				2024-01-10		No-1)
78	3866/2024	12.01.2024	RSA-31/2023	M MISHRA	C.O.	DR (J)	Order Dtd. 2024-01-11	SECOND APPEAL	(Se at No-1)
79	3867/2024	12.01.2024	WPC (OA) - 1688/2017	MANOJ KUMAR PATI	C.O.	DR (J)	Order Dtd. 2024-01-09	OA Branch	(Se at No-1)
80	3868/2024	12.01.2024	BLAPL-6671/2023	H.K.PATRA	C.O.	DR (J)	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
81	3869/2024	12.01.2024	WPC (OAP C) - 48/2019	S. NAYAK	C.O.	DR (J)	Order Dtd. 2024-01-10	OA Branch	(Se at No-1)
82	3870/2024	12.01.2024	BLAPL-14408/2023	J.P.KAR	C.O.	DR (J)	Order Dtd. 2024-01-11	BAIL-2	(Se at No-9)
83	3871/2024	12.01.2024	WP (C) - 15637/2019	SUMANTA DAS	C.O.	DR (J)	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-43)
84	3872/2024	12.01.2024	ABLAPL-12824/2023	M.K.PANI	C.O.	DR (J)	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
85	3873/2024	12.01.2024	CONTC-10383/2023	SATYAJIT SAMAL	C.O.	DR (J)	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
86	3874/2024	12.01.2024	CONTC-10384/2023	SATYAJIT SAMAL	C.O.	DR (J)	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
87	3875/2024	12.01.2024	CONTC-10847/2023	SATYAJIT SAMAL	C.O.	DR (J)	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-6)
88	3876/2024	12.01.2024	CONTC-10387/2023	SATYAJIT SAMAL	C.O.	DR (J)	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
89	3877/2024	12.01.2024	RSA-485/2023	M.BARAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-11		(Se at No-1)
90	3878/2024	12.01.2024	CONTC-	SATYAJIT	C.O.	COURT	Order	CONTEMP	(Se

	24	4	10851/2023	SAMAL		NO. 7	Dtd. 2024-01-11	T	at No-6)
91	3879/2024	12.01.2024	CONTC-10849/2023	SATYAJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-6)
92	3880/2024	12.01.2024	CONTC-10382/2023	SATYAJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
93	3881/2024	12.01.2024	RSA-123/2016	N.N.MAHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	SECOND APPEAL	(Se at No-5)
94	3882/2024	12.01.2024	CONTC-10381/2023	SATYAJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
95	3883/2024	12.01.2024	WP (C) - 18561/2023	NIRANJAN ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
96	3884/2024	12.01.2024	RSA-497/2016	N.N.MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	SECOND APPEAL	(Se at No-5)
97	3885/2024	12.01.2024	WP (C) - 482/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Se at No-51)
98	3886/2024	12.01.2024	RPFAM-126/2019	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	FIRST APPEAL	(Se at No-8)
99	3887/2024	12.01.2024	WP (C) - 341/2024	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
100	3888/2024	12.01.2024	RSA-497/2016	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	SECOND APPEAL	(Se at No-5)
101	3889/2024	12.01.2024	WP (C) - 15668/2007	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANCH-7	(Se at No-48)
102	3890/2024	12.01.2024	CRLMA-469/2023	T.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)

103	3891/2024	12.01.2024	WP (C) - 384/2024	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
104	3892/2024	12.01.2024	CRLMA-469/2023	J.KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)
105	3893/2024	12.01.2024	WP (C) - 355/2024	SUMIT SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
106	3894/2024	12.01.2024	BLAPL-13746/2023	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	BAIL-1	(Se at No-1)
107	3895/2024	12.01.2024	WP (C) - 471/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Se at No-51)
108	3896/2024	12.01.2024	BLAPL-11810/2023	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	BAIL-2	(Se at No-11)
109	3897/2024	12.01.2024	CMP-1332/2023	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-6)
110	3898/2024	12.01.2024	WP (C) - 258/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-49)
111	3899/2024	12.01.2024	BLAPL-11422/2023	M.R.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	BAIL-1	(Se at No-6)
112	3900/2024	12.01.2024	CMP-1342/2023	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-6)
113	3901/2024	12.01.2024	CRLMA-390/2023	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	BAIL-1	(Se at No-3)
114	3902/2024	12.01.2024	CMP-909/2023	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-6	(Se at No-24)
115	3903/2024	12.01.2024	CMP-909/2023	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-	WRIT BRANCH-6	(Se at No-

							01-08		24)
116	3904/2024	12.01.2024	CMP-965/2023	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-24)
117	3905/2024	12.01.2024	WP (C) - 32975/2023	SATYAPRIYA SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Se at No-38)
118	3906/2024	12.01.2024	WP (C) - 415/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Se at No-51)
119	3907/2024	12.01.2024	WP (C) - 492/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Se at No-51)
120	3908/2024	12.01.2024	RPFAM-379/2023	BISWAJIT SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	FIRST APPEAL	(Se at No-5)
121	3909/2024	12.01.2024	CRLREV-350/2023	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	CRIMINAL REVISION	(Se at No-1)
122	3910/2024	12.01.2024	RPFAM-426/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	FIRST APPEAL	(Se at No-5)
123	3911/2024	12.01.2024	CRLREV-664/2023	K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	CRIMINAL REVISION	(Se at No-2)
124	3912/2024	12.01.2024	CRLMC-4482/2023	H. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-4)
125	3913/2024	12.01.2024	WP (C) - 253/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-49)
126	3914/2024	12.01.2024	WP (C) - 29609/2023	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANCH-7	(Se at No-44)
127	3915/2024	12.01.2024	CMP-1411/2023	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
128	3916/2024	12.01.2024	CMP-1358/2024	TAPAN KUMAR MANDAL	C.O.	COURT NO. 6	Order Dtd.	WRIT BRANCH-	(Se at

			23				2024-01-10	2	No-6)
129	3917/2024	12.01.2024	WP (C) - 339/2024	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-50)
130	3918/2024	12.01.2024	CMP-1182/2023	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-8	(Se at No-41)
131	3919/2024	12.01.2024	CONTC-4119/2023	N. R. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	CONTEMP T	(Se at No-4)
132	3920/2024	12.01.2024	CMP-5/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-54)
133	3921/2024	12.01.2024	CONTC-4119/2023	SUNIL KUMAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	CONTEMP T	(Se at No-4)
134	3922/2024	12.01.2024	CMP-1452/2023	D K SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
135	3923/2024	12.01.2024	WP (C) - 43112/2023	P K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Se at No-38)
136	3924/2024	12.01.2024	WP (C) - 40906/2023	M. R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-5	(Se at No-32)
137	3925/2024	12.01.2024	WP (C) - 42520/2023	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-25)
138	3926/2024	12.01.2024	WP (C) - 42267/2023	S. K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-9)
139	3927/2024	12.01.2024	WP (C) - 42836/2023	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-30)
140	3928/2024	12.01.2024	WP (C) - 35398/2023	PRAMOD KUMAR NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-16)
141	3929/2024	12.01.2024	WP (C) -	L. RAY	C.O.	COURT	Order	WRIT	(Se

1	24	4	42419/2023			NO. 20	Dtd. 2024-01-11	BRANCH-4	at No-27)
142	3930/2024	12.01.2024	WP (C) - 38298/2023	G R PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-6	(Se at No-54)
143	3931/2024	12.01.2024	WP (C) - 42318/2023	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
144	3932/2024	12.01.2024	WP (C) - 42301/2023	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
145	3933/2024	12.01.2024	WP (C) - 344/2024	K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
146	3934/2024	12.01.2024	WP (C) - 18660/2023	B SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Se at No-17)
147	3935/2024	12.01.2024	WP (C) - 42329/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
148	3936/2024	12.01.2024	WP (C) - 18039/2022	PRATAP KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANCH-6	(Se at No-35)
149	3937/2024	12.01.2024	WP (C) - 11864/2023	S. K. RATH	C.O.	COURT NO. 1	Judgement Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-30)
150	3938/2024	12.01.2024	WP (C) - 18563/2023	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
151	3939/2024	12.01.2024	WP (C) - 18566/2023	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
152	3940/2024	12.01.2024	WP (C) - 353/2024	R. K. MEHER	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
153	3941/2024	12.01.2024	BLAPL-71/2024	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-10		(Se at No-50)

154	3943/2024	12.01.2024	BLAPL-69/2024	SATYAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-10		(Se at No-50)
155	3946/2024	12.01.2024	RSA-187/2023	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	SECOND APPEAL	(Se at No-5)
156	3947/2024	12.01.2024	RSA-422/2023	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08		(Se at No-5)
157	3948/2024	12.01.2024	ABLAPL-7782/2019	A K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-11		(Se at No-5)
158	3950/2024	12.01.2024	WP (C) - 36921/2023	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
159	3951/2024	12.01.2024	WP (C) - 36923/2023	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-121)
160	3953/2024	12.01.2024	WP (C) - 38612/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
161	3955/2024	12.01.2024	WP (C) - 40011/2023	MD. ABID	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
162	3956/2024	12.01.2024	MATA-179/2022	ARTARAN PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	FIRST APPEAL	(Se at No-1)
163	3957/2024	12.01.2024	WP (C) - 40608/2023	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
164	3959/2024	12.01.2024	WP (C) - 335/202	PRAKASH KU. JENA	C.O.	COURT NO. 7	Order Dtd.	WRIT BRANCH	(Se at

			4				2024-01-11	(DIVISION BENCH-3)	No-120)
165	3960/2024	12.01.2024	MATA-193/2022	A. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	FIRST APPEAL	(Seat No-1)
166	3961/2024	12.01.2024	WP (C) - 39766/2023	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
167	3962/2024	12.01.2024	MATA-2/2024	KAMALAKANTA NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-11		(Seat No-104)
168	3963/2024	12.01.2024	WP (C) - 42328/2023	L D SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
169	3964/2024	12.01.2024	BLAPL-31/2024	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08		(Seat No-107)
170	3965/2024	12.01.2024	BLAPL-12218/2023	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Seat No-8)
171	3966/2024	12.01.2024	WP (C) - 16428/2012	J.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-10		(Seat No-8)
172	3967/2024	12.01.2024	WP (C) - 15096/2014	P.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-12-20	WRIT BRANCH-2	(Seat No-7)
173	3968/2024	12.01.2024	BLAPL-12132/2023	.S.K.BHANJADEO,	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-1	(Seat No-3)
174	3969/2024	12.01.2024	BLAPL-11650/2023	SK BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Seat No-12)
175	3970/2024	12.01.2024	BLAPL-11714/2	D K JENA	C.O.	COURT NO. 17	Order Dtd.	BAIL-1	(Seat)

			023				2024-01-11		No-5)
176	3971/2024	12.01.2024	BLAPL-11771/2023	JR DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-1	(Se at No-5)
177	3972/2024	12.01.2024	BLAPL-11752/2023	D K JENA	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-1	(Se at No-5)
178	3973/2024	12.01.2024	WP (C) - 42810/2023	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Se at No-30)
179	3974/2024	12.01.2024	WP (C) - 197/2024	MK PANI	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-56)
180	3975/2024	12.01.2024	BLAPL-14344/2023	J P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	BAIL-1	(Se at No-4)
181	3976/2024	12.01.2024	WP (C) - 41539/2023	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-3	(Se at No-14)
182	3977/2024	12.01.2024	BLAPL-14342/2023	J P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	BAIL-1	(Se at No-4)
183	3978/2024	12.01.2024	BLAPL-11252/2023	S CHOUIDHURY	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
184	3979/2024	12.01.2024	CONTC-4961/2023	P MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-5)
185	3980/2024	12.01.2024	BLAPL-8232/2023	SANTOSH KU. JENA	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Se at No-11)
186	3981/2024	12.01.2024	BLAPL-6892/2023	GANESH CH. JENA	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
187	3982/2024	12.01.2024	BLAPL-8628/2023	S S PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Se at No-9)
188	3983/2024	12.01.2024	RSA-	M BARAL	C.O.	COURT	Order	SECOND	(Se

8	24	4	113/2003			NO. 17	Dtd. 2024-01-11	APPEAL	at No-6)
189	3984/2024	12.01.2024	SA-153/1991	D NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	SECOND APPEAL	(Se at No-4)
190	3985/2024	12.01.2024	SA-103/1998	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-11		(Se at No-4)
191	3986/2024	12.01.2024	CRLMC-3022/2023	SK. KALIM UDDIN	C.O.	COURT NO. 8	Order Dtd. 2024-01-11	CRIMINAL MISC	(Se at No-4)
192	3987/2024	12.01.2024	CRLMC-3650/2023	A.K.BUDHIA	C.O.	COURT NO. 8	Order Dtd. 2024-01-11	CRIMINAL MISC	(Se at No-5)
193	3988/2024	12.01.2024	CRLMC-3616/2023	A.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Se at No-5)
194	3989/2024	12.01.2024	CRLMC-3605/2023	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	CRIMINAL MISC	(Se at No-5)
195	3991/2024	12.01.2024	MATA-5/2024	M.R.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10		(Se at No-5)
196	3992/2024	12.01.2024	WP (C) - 398/2024	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
197	3993/2024	12.01.2024	WP (C) - 398/2024	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
198	3997/2024	12.01.2024	BLAPL-13158/2023	JADUNATH PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	BAIL-1	(Se at No-4)
199	3998/2024	12.01.2024	WP (C) - 315/2024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
200	3999/2024	12.01.2024	WP (C) - 306/2024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)

20 1	4000/20 24	12.01.202 4	WP (C) - 304/202 4	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
20 2	4001/20 24	12.01.202 4	CRLMA- 251/202 2	J.R.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 1)
20 3	4002/20 24	12.01.202 4	WP (C) - 302/202 4	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
20 4	4003/20 24	12.01.202 4	ABLAPL- 14069/2 023	S.SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 7)
20 5	4004/20 24	12.01.202 4	WP (C) - 300/202 4	K. C. MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 1	(Se at No- 49)
20 6	4005/20 24	12.01.202 4	ABLAPL- 13239/2 023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 9)
20 7	4006/20 24	12.01.202 4	WP (C) - 470/202 4	JAYANTI DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-12	WRIT BRANCH- 3	(Se at No- 51)
20 8	4007/20 24	12.01.202 4	ABLAPL- 14063/2 023	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 7)
20 9	4008/20 24	12.01.202 4	ABLAPL- 14094/2 023	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 7)
21 0	4009/20 24	12.01.202 4	WP (C) - 42296/2 023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 9)
21 1	4010/20 24	12.01.202 4	WP (C) - 303/202 4	K. C. MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
21 2	4011/20 24	12.01.202 4	BLAPL- 3732/20 23	J.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 11)
21 3	4012/20 24	12.01.202 4	WP (C) - 372/202 4	S. M. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-	WRIT BRANCH- 2	(Se at No-

							01-11		50)
21 4	4013/20 24	12.01.202 4	ABLAPL- 14057/2 023	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 7)
21 5	4014/20 24	12.01.202 4	WP (C) - 386/202 4	S. M. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
21 6	4015/20 24	12.01.202 4	ABLAPL- 13721/2 023	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 12)
21 7	4016/20 24	12.01.202 4	WP (C) - 298/202 4	K. C. MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 1	(Se at No- 49)
21 8	4017/20 24	12.01.202 4	ABLAPL- 13700/2 023	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 6)
21 9	4018/20 24	12.01.202 4	ABLAPL- 14672/2 023	A.P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-10	BAIL-1	(Se at No- 5)
22 0	4019/20 24	12.01.202 4	WP (C) - 346/202 4	N. K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
22 1	4020/20 24	12.01.202 4	WP (C) - 42264/2 023	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 9)
22 2	4021/20 24	12.01.202 4	ABLAPL- 14397/2 023	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 3)
22 3	4022/20 24	12.01.202 4	WP (C) - 320/202 4	K. C. MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
22 4	4023/20 24	12.01.202 4	ABLAPL- 14924/2 023	S.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 12)
22 5	4024/20 24	12.01.202 4	WP (C) - 319/202 4	K. C. MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
22 6	4025/20 24	12.01.202 4	WP (C) - 317/202	K. C. MAJHI	C.O.	COURT NO. 11	Order Dtd.	WRIT BRANCH-	(Se at

			4				2024-01-11	2	No-50)
227	4026/2024	12.01.2024	ABLAPL-12510/2023	V.SEN	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-12)
228	4027/2024	12.01.2024	ABLAPL-14040/2023	B.R.DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
229	4028/2024	12.01.2024	CMP-1366/2023	J. KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
230	4029/2024	12.01.2024	ABLAPL-14024/2023	P.R.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
231	4030/2024	12.01.2024	CMP-909/2022	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-43)
232	4031/2024	12.01.2024	CMP-909/2022	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-43)
233	4032/2024	12.01.2024	ABLAPL-14882/2023	B.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Se at No-6)
234	4033/2024	12.01.2024	ABLAPL-15154/2023	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Se at No-1)
235	4034/2024	12.01.2024	CMP-1376/2023	R. C. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
236	4035/2024	12.01.2024	ABLAPL-14030/2023	S.S.PATNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
237	4036/2024	12.01.2024	WP (C) - 27676/2023	ARTA TRANA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Se at No-49)
238	4037/2024	12.01.2024	ABLAPL-13710/2023	S.K.BHANJDEO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-12)
23	4038/20	12.01.202	RPFAM-	ASHUTOSH	C.O.	COURT	Order	FIRST	(Se

9	24	4	253/2023	MOHANTY		NO. 20	Dtd. 2024-01-11	APPEAL	at No-5)
240	4039/2024	12.01.2024	ABLAPL-13502/2023	S.N.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	BAIL-2	(Se at No-11)
241	4040/2024	12.01.2024	RPFAM-221/2023	RAJENDRA KUMAR PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	FIRST APPEAL	(Se at No-5)
242	4041/2024	12.01.2024	ABLAPL-13657/2023	S.D.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Se at No-6)
243	4042/2024	12.01.2024	CMP-1375/2023	R. C. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
244	4043/2024	12.01.2024	ABLAPL-11498/2023	G.C.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-6)
245	4044/2024	12.01.2024	CMP-211/2022	H. S. DEO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Se at No-3)
246	4045/2024	12.01.2024	ABLAPL-11482/2023	G.C.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-3)
247	4046/2024	12.01.2024	TRP (C) - 149/2023	P. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	M.J.C.	(Se at No-6)
248	4047/2024	12.01.2024	ABLAPL-14041/2023	B.R.DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
249	4048/2024	12.01.2024	BLAPL-14542/2023	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Se at No-3)
250	4049/2024	12.01.2024	ABLAPL-14096/2023	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
251	4050/2024	12.01.2024	BLAPL-8829/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)

25 2	4051/20 24	12.01.202 4	ABLAPL- 14026/2 023	D.P.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 7)
25 3	4052/20 24	12.01.202 4	BLAPL- 4918/20 23	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 5)
25 4	4053/20 24	12.01.202 4	ABLAPL- 14726/2 023	J.R.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 11)
25 5	4054/20 24	12.01.202 4	BLAPL- 12000/2 023	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 4)
25 6	4055/20 24	12.01.202 4	BLAPL- 11762/2 023	B. B. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 5)
25 7	4056/20 24	12.01.202 4	CRLMC- 220/202 3	J.R.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	CRIMINA L MISC	(Se at No- 5)
25 8	4057/20 24	12.01.202 4	WPC (OAC) - 950/201 8	M/S BIJAYA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-10	OA Branch	(Se at No- 1)
25 9	4058/20 24	12.01.202 4	BLAPL- 10502/2 023	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 5)
26 0	4059/20 24	12.01.202 4	CONTC- 10327/2 023	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	CONTEMP T	(Se at No- 1)
26 1	4061/20 24	12.01.202 4	BLAPL- 11056/2 023	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
26 2	4062/20 24	12.01.202 4	WP (C) - 25649/2 022	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-10	WRIT BRANCH- 7	(Se at No- 15)
26 3	4063/20 24	12.01.202 4	BLAPL- 14541/2 023	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 3)
26 4	4064/20 24	12.01.202 4	CONTC- 50/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-	CONTEMP T	(Se at No-

							01-11		7)
265	4065/2024	12.01.2024	WP (C) - 40664/2023	P.K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-1)
266	4066/2024	12.01.2024	BLAPL-12670/2023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-1	(Se at No-6)
267	4067/2024	12.01.2024	CONTC-10328/2023	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
268	4069/2024	12.01.2024	CONTC-10844/2023	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-6)
269	4070/2024	12.01.2024	WP (C) - 43065/2023	K.K.NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-28)
270	4071/2024	12.01.2024	BLAPL-13330/2023	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-1	(Se at No-3)
271	4073/2024	12.01.2024	CONTC-10846/2023	M/S.SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-6)
272	4074/2024	12.01.2024	WP (C) - 29648/2019	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Se at No-37)
273	4075/2024	12.01.2024	BLAPL-13605/2023	MRUTUNJAYA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
274	4077/2024	12.01.2024	CONTC-10393/2023	PK BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	CONTEMP T	(Se at No-1)
275	4078/2024	12.01.2024	BLAPL-12472/2023	PRATAP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
276	4080/2024	12.01.2024	WP (C) - 38045/2020	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Se at No-4)
277	4081/2024	12.01.2024	BLAPL-10251/2023	S. K. BHANJDEO	C.O.	COURT NO. 1	Order Dtd.	BAIL-1	(Se at

			023				2024-01-11		No-6)
278	4082/2024	12.01.2024	ABLAPL-14673/2023	A.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	BAIL-1	(Se at No-5)
279	4083/2024	12.01.2024	WP (C) - 473/2024	P.DHANAM JAY RAO	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-51)
280	4085/2024	12.01.2024	ABLAPL-15329/2023	T.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)
281	4086/2024	12.01.2024	WPC (TAC) - 44/2014	BK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	OA Branch	(Se at No-1)
282	4087/2024	12.01.2024	BLAPL-10469/2023	J. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-12)
283	4089/2024	12.01.2024	BLAPL-10322/2023	S. K. BHANJDEO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-10)
284	4090/2024	12.01.2024	WP (C) - 29903/2023	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-6)
285	4092/2024	12.01.2024	BLAPL-14719/2023	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
286	4093/2024	12.01.2024	BLAPL-14720/2023	R. K. MALLA	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
287	4095/2024	12.01.2024	BLAPL-14723/2023	B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
288	4097/2024	12.01.2024	BLAPL-11277/2023	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
289	4098/2024	12.01.2024	BLAPL-9081/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 3	Order Dtd. 2024-01-11	BAIL-1	(Se at No-2)
29	4100/2024	12.01.2024	BLAPL-	S. C.	C.O.	COURT	Order	BAIL-1	(Se

0	24	4	13712/2023	BISWAL		NO. 3	Dtd. 2024-01-10		at No-1)
291	4102/2024	12.01.2024	BLAPL-12510/2023	J. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-11	BAIL-1	(Se at No-1)
292	4103/2024	12.01.2024	BLAPL-12474/2023	J. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
293	4104/2024	12.01.2024	BLAPL-14697/2023	PC SEJPADA	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)
294	4105/2024	12.01.2024	CRLMA-308/2019	GC SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-01-11	BAIL-1	(Se at No-3)
295	4106/2024	12.01.2024	WP (C) - 42187/2023	P.C. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-3)
296	4107/2024	12.01.2024	BLAPL-116/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-11		(Se at No-3)
297	4108/2024	12.01.2024	WP (C) - 42184/2023	P.C. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-3)
298	4109/2024	12.01.2024	FAO-426/2022	R.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2023-04-18	MISC. APPEAL SEC.	(Se at No-5)
299	4110/2024	12.01.2024	FAO-426/2022	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2023-04-18	MISC. APPEAL SEC.	(Se at No-5)
300	4111/2024	12.01.2024	FAO-776/2014	M.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Se at No-8)
301	4116/2024	12.01.2024	WP (C) - 42968/2023	R.K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-45)
302	4127/2024	12.01.2024	ABLAPL-11722/2023	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-02-22	BAIL-1	(Se at No-2)

303	4129/2024	12.01.2024	CRLMP-816/2023	R.K.DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
304	4130/2024	12.01.2024	CRLMP-2251/2023	DEEPAK GOCHHAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-01-10		(Se at No-13)
305	4131/2024	12.01.2024	CRLMP-6/2024	A K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Se at No-10)
306	4132/2024	12.01.2024	CRLMP-1133/2023	M.R.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-7	(Se at No-5)
307	4133/2024	12.01.2024	CRLMP-1551/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-36)
308	4134/2024	12.01.2024	CRLMP-1309/2023	K.K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-1)
309	4135/2024	12.01.2024	CRLMP-1902/2023	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-7	(Se at No-15)
310	4136/2024	12.01.2024	CRLMP-2520/2023	B. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Se at No-46)
311	4137/2024	12.01.2024	CRLMP-903/2023	B K LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-16)
312	4138/2024	12.01.2024	ABLAPL-16395/2022	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-12-23	BAIL-1	(Se at No-3)
313	4139/2024	12.01.2024	CRLMP-2254/2023	SATYAJIT MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10		(Se at No-3)
314	4140/2024	12.01.2024	CRLMC-4461/2023	DEEPAK KU SAHOO, M/S SOVAN SAHOO, BINI MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	CRIMINAL MISC	(Se at No-4)
315	4141/2024	12.01.2024	CRLMC-4314/20	R.C.MALLICK	C.O.	COURT NO. 2	Order Dtd.	CRIMINAL MISC	(Se at

			23				2024-01-09		No-2)
316	4142/2024	12.01.2024	CRLMC-4314/2023	R.C.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-2)
317	4143/2024	12.01.2024	CRLMP-2304/2023	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-50)
318	4144/2024	12.01.2024	CRLMP-7/2024	J. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
319	4145/2024	12.01.2024	CRLMP-9/2024	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
320	4146/2024	12.01.2024	CRLMP-11/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
321	4148/2024	12.01.2024	CRLMP-12/2024	RANJAN KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
322	4150/2024	12.01.2024	ABLAPL-15480/2023	P K LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	BAIL-2	(Seat No-8)
323	4151/2024	12.01.2024	CRLMP-14/2024	J.C.BARAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
324	4153/2024	12.01.2024	CRLMP-2/2024	K P MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-7	(Seat No-10)
325	4155/2024	12.01.2024	CRLMP-13/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
326	4156/2024	12.01.2024	BLAPL-8807/2023	H.K.PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	BAIL-2	(Seat No-8)
327	4158/2024	12.01.2024	BLAPL-65/2023	D.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-2	(Seat No-10)
328	4159/2024	12.01.2024	CMP-	CHHABI RANA	C.O.	COURT	Order	WRIT	(Seat No-10)

8	24	4	1361/2023			NO. 11	Dtd. 2024-01-11	BRANCH-2	at No-6)
329	4160/2024	12.01.2024	BLAPL-14535/2023	AMARESH DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Seat No-3)
330	4161/2024	12.01.2024	CMP-1363/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Seat No-6)
331	4162/2024	12.01.2024	ABLAPL-15388/2023	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Seat No-2)
332	4163/2024	12.01.2024	ABLAPL-14096/2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Seat No-7)
333	4164/2024	12.01.2024	ABLAPL-15373/2023	M.B. SMRUTI RANJAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Seat No-2)
334	4165/2024	12.01.2024	ABLAPL-12340/2023	J.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Seat No-11)
335	4166/2024	12.01.2024	ABLAPL-15342/2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Seat No-2)
336	4167/2024	12.01.2024	CRLMC-4051/2022	S.MITRA	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-6)
337	4168/2024	12.01.2024	CRLMP-5/2024	AMIYA KU.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Seat No-10)
338	4169/2024	12.01.2024	CRLMA-522/2023	B.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	BAIL-2	(Seat No-8)
339	4171/2024	12.01.2024	CRLMC-3389/2022	S. GHOSH	C.O.	COURT NO. 10	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-2)
340	4172/2024	12.01.2024	WP (C) - 42656/2023	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-7	(Seat No-18)

34 1	4174/20 24	12.01.202 4	ABLAPL- 13221/2 022	SARAT KUMAR JENA	C.O.	COURT NO. 2	Order Dtd. 2023- 01-09	BAIL-1	(Se at No- 4)
34 2	4175/20 24	12.01.202 4	BLAPL- 14686/2 023	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
34 3	4177/20 24	12.01.202 4	WP (C) - 313/202 4	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
34 4	4179/20 24	12.01.202 4	CRLA- 521/202 3	B.K.BEHERA	C.O.	COURT NO. 2		CRIMINA L APPEAL	(Se at No- 9)
34 5	4180/20 24	12.01.202 4	ABLAPL- 15267/2 023	T.R DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 7)
34 6	4181/20 24	12.01.202 4	ABLAPL- 15439/2 023	B S SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 01-10	BAIL-2	(Se at No- 8)
34 7	4182/20 24	12.01.202 4	ABLAPL- 15429/2 023	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-10	BAIL-2	(Se at No- 8)
34 8	4183/20 24	12.01.202 4	BLAPL- 14715/2 023	T.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
34 9	4184/20 24	12.01.202 4	BLAPL- 14641/2 023	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
35 0	4185/20 24	12.01.202 4	BLAPL- 14614/2 023	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
35 1	4186/20 24	12.01.202 4	CMAPL- 69/2022	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2024- 01-09	M.J.C.	(Se at No- 2)
35 2	4187/20 24	12.01.202 4	ABLAPL- 15432/2 023	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-10	BAIL-2	(Se at No- 8)
35 3	4188/20 24	12.01.202 4	BLAPL- 14656/2 023	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-	BAIL-2	(Se at No-

							01-11		8)
35 4	4189/20 24	12.01.202 4	ABLAPL- 15430/2 023	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-10	BAIL-2	(Se at No- 8)
35 5	4190/20 24	12.01.202 4	BLAPL- 8767/20 23	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 3)
35 6	4191/20 24	12.01.202 4	CRLMP- 3/2024	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 01-11	WRIT BRANCH- 7	(Se at No- 10)
35 7	4192/20 24	12.01.202 4	MACA- 603/200 9	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	MISC. APPEAL SEC.	(Se at No- 6)
35 8	4193/20 24	12.01.202 4	ABLAPL- 15424/2 023	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-10	BAIL-2	(Se at No- 8)
35 9	4194/20 24	12.01.202 4	ABLAPL- 14831/2 023	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 6)
36 0	4195/20 24	12.01.202 4	WP (C) - 8498/20 04	S.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	WRIT BRANCH- 7	(Se at No- 18)
36 1	4196/20 24	12.01.202 4	CRLMA- 521/202 3	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
36 2	4197/20 24	12.01.202 4	CRLMC- 2783/20 21	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999- 12-31	CRIMINA L MISC	(Se at No- 6)
36 3	4198/20 24	12.01.202 4	CRLMP- 2379/20 23	MADAN DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 01-10	WRIT BRANCH- 2	(Se at No- 50)
36 4	4199/20 24	12.01.202 4	CRLMC- 3403/20 22	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2024- 01-10	CRIMINA L MISC	(Se at No- 5)
36 5	4200/20 24	12.01.202 4	CRLMP- 2377/20 23	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 01-10	WRIT BRANCH- 2	(Se at No- 50)
36 6	4201/20 24	12.01.202 4	CRLMC- 3388/20	S. GHOSH	C.O.	COURT NO. 6	Order Dtd.	CRIMINA L MISC	(Se at

			22				2024-01-10		No-2)
367	4202/2024	12.01.2024	CRLMP-4/2024	RITA SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Se at No-10)
368	4203/2024	12.01.2024	WP (C) - 42283/2023	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-9)
369	4204/2024	12.01.2024	CRLMP-2387/2023	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
370	4205/2024	12.01.2024	WP (C) - 29175/2023	MANAS PATI	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Se at No-34)
371	4206/2024	12.01.2024	WP (C) - 41917/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-15)
372	4208/2024	12.01.2024	CRLMP-2179/2023	P PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-40)
373	4209/2024	12.01.2024	WP (C) - 41494/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-8)
374	4210/2024	12.01.2024	WP (C) - 3858/2016	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Se at No-38)
375	4211/2024	12.01.2024	WP (C) - 10715/2020	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-43)
376	4212/2024	12.01.2024	WP (C) - 164/2024	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-56)
377	4213/2024	12.01.2024	CRLMP-1780/2023	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Se at No-10)
378	4214/2024	12.01.2024	WP (C) - 42294/2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-9)
37	4215/20	12.01.202	WP (C) -	M.R. SAHOO	C.O.	COURT	Order	WRIT	(Se

9	24	4	40889/2023			NO. 2 OLD	Dtd. 2024-01-11	BRANCH-3	at No-33)
380	4216/2024	12.01.2024	WP (C) - 39540/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-5	(Se at No-22)
381	4217/2024	12.01.2024	WP (C) - 395/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
382	4218/2024	12.01.2024	WP (C) - 42657/2023	NARESH CHANDRA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-18)
383	4219/2024	12.01.2024	WP (C) - 42315/2023	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
384	4220/2024	12.01.2024	CRLMC-5269/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	CRIMINAL MISC	(Se at No-5)
385	4221/2024	12.01.2024	WP (C) - 296/2024	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Se at No-49)
386	4222/2024	12.01.2024	RVWPET-474/2023	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	CIVIL REVISION	(Se at No-1)
387	4223/2024	12.01.2024	WP (C) - 42434/2023	J.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Se at No-27)
388	4224/2024	12.01.2024	WP (C) - 35417/2023	D.K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Se at No-5)
389	4225/2024	12.01.2024	WP (C) - 60/2024	B. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Se at No-21)
390	4226/2024	12.01.2024	WP (C) - 42263/2023	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-9)
391	4227/2024	12.01.2024	CRLMP-1231/2023	M B SMRUTIRANJAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-40)

39 2	4228/20 24	12.01.202 4	WP (C) - 22040/2 023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31	WRIT BRANCH- 4	(Se at No- 52)
39 3	4229/20 24	12.01.202 4	WP (C) - 46/2024	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-08	WRIT BRANCH- 5	(Se at No- 21)
39 4	4230/20 24	12.01.202 4	WP (C) - 5897/20 11	P.C.CHHINCH HANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	WRIT BRANCH- 5	(Se at No- 32)
39 5	4231/20 24	12.01.202 4	WP (C) - 363/202 4	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
39 6	4232/20 24	12.01.202 4	WP (C) - 343/202 4	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	WRIT BRANCH- 2	(Se at No- 50)
39 7	4233/20 24	12.01.202 4	WP (C) - 42691/2 023	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	WRIT BRANCH- 7	(Se at No- 18)
39 8	4234/20 24	12.01.202 4	WP (C) - 42415/2 023	B.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-10	WRIT BRANCH- 4	(Se at No- 27)
39 9	4235/20 24	12.01.202 4	WP (C) - 84/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 117)
40 0	4236/20 24	12.01.202 4	WP (C) - 19120/2 023	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	WRIT BRANCH- 1	(Se at No- 4)
40 1	4237/20 24	12.01.202 4	CRLREV- 241/201 9	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-11	CRIMINA L REVISIO N	(Se at No- 2)
40 2	3829/20 24	12.01.202 4	ABLAPL- 59/2024	MANAS RAJAN SAHOO	GENER AL		Order Dtd. 2024- 01-10		(Se at No- 2)
40 3	3833/20 24	12.01.202 4	ABLAPL- 4/2024	MANAS RAJAN SAHOO	GENER AL				(Se at No- 2)
40	3835/20	12.01.202	ABLAPL-	KULDEEP	GENER		Order		(Se

4	24	4	87/2024	MOHANTY	AL		Dtd. 2024- 01-11		at No- 2)
40 5	3843/20 24	12.01.202 4	BLAPL- 11650/2 023	BIRANCHI NARAYAN MAHAPATRA	GENER AL		Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 12)
40 6	3942/20 24	12.01.202 4	CRLREV- 350/202 3	SWARJ PATEL	GENER AL		Order Dtd. 2024- 01-09	CRIMINA L REVISIO N	(Se at No- 1)
40 7	3944/20 24	12.01.202 4	CMP- 370/202 3	SWARTEMBARA PUROHIT	GENER AL		Order Dtd. 2023- 07-04	WRIT BRANCH- 8	(Se at No- 41)
40 8	3945/20 24	12.01.202 4	BLAPL- 12132/2 023	BIRANCHI NARAYAN MAHAPTRA	GENER AL		Order Dtd. 2024- 01-11	BAIL-1	(Se at No- 3)
40 9	3995/20 24	12.01.202 4	BLAPL- 12300/2 023	KISHORE KUMAR PATEL	GENER AL		Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
41 0	3996/20 24	12.01.202 4	BLAPL- 14665/2 023	DEBASIS MISHRA	GENER AL		Order Dtd. 2024- 01-10	BAIL-2	(Se at No- 8)
41 1	4060/20 24	12.01.202 4	WA- 2079/20 23	SANJAY KU. BEHERA	GENER AL		Order Dtd. 2023- 11-15	WRIT APPEAL	(Se at No- 4)
41 2	4068/20 24	12.01.202 4	WA- 2077/20 23	SANJAY KU. BEHERA	GENER AL		Order Dtd. 2023- 11-15	WRIT APPEAL	(Se at No- 4)
41 3	4072/20 24	12.01.202 4	WA- 2002/20 23	SANJAY KU. BEHERA	GENER AL		Order Dtd. 2023- 11-15	WRIT APPEAL	(Se at No- 4)
41 4	4076/20 24	12.01.202 4	WA- 1869/20 23	SANJAY KU. BEHERA	GENER AL		Order Dtd. 2023- 11-13	WRIT APPEAL	(Se at No- 4)
41 5	4079/20 24	12.01.202 4	WA- 1860/20 23	SANJAY KU. BEHERA	GENER AL		Order Dtd. 2023- 11-13	WRIT APPEAL	(Se at No- 4)
41 6	4084/20 24	12.01.202 4	WA- 1859/20 23	SANJAY KU. BEHERA	GENER AL		Order Dtd. 2023- 11-13	WRIT APPEAL	(Se at No- 4)

417	4088/2024	12.01.2024	WA-1850/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-4)
418	4091/2024	12.01.2024	WA-1849/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-4)
419	4094/2024	12.01.2024	WA-1846/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-4)
420	4096/2024	12.01.2024	WP(C)-12530/2023	OM SWARUP	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
421	4099/2024	12.01.2024	WA-2080/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-4)
422	4101/2024	12.01.2024	CONTC-3/2024	ANIL KUMAR DAS	GENERAL		Order Dtd. 2024-01-12		(Seat No-4)
423	4112/2024	12.01.2024	ABLAPL-13547/2023	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-01-12	BAIL-2	(Seat No-11)
424	4113/2024	12.01.2024	TRP(C)-149/2023	SANDHYRANI PANI	GENERAL		Order Dtd. 2024-01-11	M.J.C.	(Seat No-6)
425	4114/2024	12.01.2024	ABLAPL-102/2024	BIJAY KUMAR PRADHAN	GENERAL		Order Dtd. 2024-01-11	BAIL-2	(Seat No-7)
426	4115/2024	12.01.2024	CONTC-10702/2023	SANDHYARANI PANI	GENERAL		Judgment Dtd. 2024-01-12	CONTEMP T	(Seat No-5)
427	4117/2024	12.01.2024	BLAPL-11752/2023	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-01-11	BAIL-1	(Seat No-5)
428	4118/2024	12.01.2024	BLAPL-11714/2023	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-01-11	BAIL-1	(Seat No-5)
429	4119/2024	12.01.2024	BLAPL-	DEBASIS	GENERAL		Order	BAIL-2	(Seat No-5)

9	24	4	11665/2023	MISHRA	AL		Dtd. 2024-01-12		at No-12)
430	4121/2024	12.01.2024	CONTC-2/2024	ANIL KUMAR DAS	GENERAL		Order Dtd. 2024-01-12		(Se at No-12)
431	4122/2024	12.01.2024	ABLAPL-144/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-01-12		(Se at No-12)
432	4123/2024	12.01.2024	CONTC-4/2024	ANIL KUMAR DAS	GENERAL		Order Dtd. 2024-01-12		(Se at No-12)
433	4124/2024	12.01.2024	WA-1838/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Se at No-4)
434	4125/2024	12.01.2024	WA-1838/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-4)
435	4126/2024	12.01.2024	WA-1806/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-4)
436	4128/2024	12.01.2024	WA-1805/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Se at No-4)
437	4147/2024	12.01.2024	WA-1720/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Se at No-7)
438	4149/2024	12.01.2024	WA-1330/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-1)
439	4152/2024	12.01.2024	WA-1327/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-1)
440	4154/2024	12.01.2024	WA-1273/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-5)
441	4157/2024	12.01.2024	WA-96/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Se at No-3)

44 2	4170/20 24	12.01.202 4	BLAPL- 13487/2 023	NIHAR RANJAN MISHRA	GENER AL		Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
44 3	4173/20 24	12.01.202 4	BLAPL- 13488/2 023	NIHAR RANJAN MISHRA	GENER AL		Order Dtd. 2024- 01-11	BAIL-2	(Se at No- 8)
44 4	4176/20 24	12.01.202 4	BLAPL- 14497/2 023	PRAMOD KUMAR BOHIDAR	GENER AL		Order Dtd. 2024- 01-12	BAIL-2	(Se at No- 9)
44 5	4178/20 24	12.01.202 4	WP (C) - 35727/2 022	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023- 01-04	WRIT BRANCH- 5	(Se at No- 47)
44 6	3825/20 24	12.01.202 4	RSA- 108/202 1	P R PARIDA	GENER AL		Order Dtd. 2023- 12-18	SECOND APPEAL	(Se at No- 6)
44 7	3836/20 24	12.01.202 4	RSA- 272/202 2	G SUNADARA	GENER AL		Order Dtd. 2024- 01-08	SECOND APPEAL	(Se at No- 1)
44 8	3842/20 24	12.01.202 4	ABLAPL- 3991/20 16	A K SAHOO	GENER AL		Order Dtd. 2016- 04-21		(Se at No- 1)
44 9	3949/20 24	12.01.202 4	WA- 1340/20 22	B. S. SWAIN	GENER AL		Order Dtd. 2023- 09-25	WRIT APPEAL	(Se at No- 2)
45 0	3952/20 24	12.01.202 4	WP (C) - 14410/2 020	B. S. SWAIN	GENER AL		Order Dtd. 2021- 08-11	WRIT BRANCH- 1	(Se at No- 2)
45 1	3954/20 24	12.01.202 4	ABLAPL- 11293/2 023	P. SETHI	GENER AL		Order Dtd. 2023- 12-18	BAIL-1	(Se at No- 6)
45 2	3958/20 24	12.01.202 4	WP (C) - 28795/2 023	SRINIBASH MOHANTY	GENER AL		Entire Order	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 108)
45 3	3990/20 24	12.01.202 4	WP (C) - 21205/2 023	G C JENA	GENER AL		Order Dtd. 2024- 01-04	WRIT BRANCH- 4	(Se at No- 19)
45	3994/20	12.01.202	ABLAPL-	A. K.	GENER		Order	BAIL-1	(Se

4	24	4	13150/2 023	MOHANTY	AL		Dtd. 2023- 12-20		at No- 3)
45 5	4120/20 24	12.01.202 4	WP(C)- 9979/20 18	G C ROUT	GENER AL		Order Dtd. 2019- 02- 19Count er,		(Se at No- 3)

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